## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

: TCP/46/2016

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

NAME OF THE PETITIONER(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYAS HANKAR ( R. ASHOIKKUMAR

S. Saityasanith

Coursel for R-1-3×5

**ORDER** 

Counsels representing both the parties present and filed a joint memo suggesting Shri Sriram Panchu, Senior Advocate as the Mediator to settle the disputes between the parties and the fees payable to the Mediator shall be shared equally by both the parties. The Mediator is requested to submit the report within one month. After completion of the process, the status of the case may be apprised to this Bench.

-54 -(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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